

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 203
(IB)-68/ND/2024
IA- 1486/2024

IN THE MATTER OF:

IDBI Bank Limited (Through Jai Kishan Teotia) ... **Applicant/Petitioner**
Versus

Shri Viraf Sarkari ... **Respondent**

Under Section: 95(1) of IBC, 2016

Order delivered on 15.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-1486/2024: The reply to IA 1486/2024 filed under Section 99 of IBC,2016 is not found on case information system of this Tribunal. The Counsel for the PG shall ensure that the reply is uploaded on DMS within three days.

List on 22.04.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)